

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Cr1) No(s).929/2011

PADAL VENKATA RAMA REDDY @ RAMU

Petitioner(s)

VERSUS

KOVVURI SATYANARAYANA REDDY & ORS.

Respondent(s)

(With appln(s) for stay

Date: 07/03/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Guntur Prabhakar,Adv.

For Respondent(s) Mr.D.Mahesh Babu,adv.  
Mr.Ramesh Allanki,adv.  
Mr.V.G.Pragasam,adv.  
Mr.S.I.Aristotle,adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent Nos.1-3 have filed vakalatnama. Granted three weeks time for filing counter affidavit. It is submitted that Mr. D.Mahesh Babu proposes to appear for respondent No.4. It is submitted that no counter affidavit is proposed to be filed. However, file vakalatnama.

List the matter on 30.03.2011.

(Sunil Thomas)  
Registrar